

develop the land, and put down water channels and everything else. The idea of Government is to develop this entirely on its own resources. As a matter of fact, we are going to spend on this project, Rs. 47 lakhs, which is a considerable amount.

#### LAND REQUISITIONING IN TRIPURA

**\*2403. Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) how much land has been requisitioned from the local people of Kamalpur in Tripura either for construction of Government buildings or for roads or for rehabilitation of displaced persons since 1949;

(b) whether any compensation has been paid to the owners so far;

(c) if so, how much has been paid and what amount is still to be paid; and

(d) when the payment of compensation would be completed?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (d). The required information is being collected and will be placed on the Table of the House when received.

**Shri Biren Dutt:** How long will it take to collect this information? This question has been asked from the very first session of this House.

**Dr. Katju:** I find it very difficult to anticipate as to when the information will be received.

**Mr. Speaker:** The hon. Member says that this question is being asked from the very first session of the present Parliament.

**Dr. Katju:** If my hon. friend says so, I accept it. I have no recollection. I accept that it may be so. I do not remember it.

**Mr. Speaker:** The point is that he wants to get the information, as early as possible, because it is very important.

**Dr. Katju:** Of course, it becomes important to my hon. friend who puts the question. I shall wire today to get the answer.

**Mr. Speaker:** I think from the point of view of the hon. Member who is undergoing inconvenience, every matter is equally important.

**Dr. Katju:** It may be so.

**Shri Dasaratha Deb:** The lands were requisitioned in 1949, and still Government have not completed their inquiry. The poor people have been suffering much....

**Mr. Speaker:** Order, order. He need not describe all that....

**Shri Dasaratha Deb:** May I know when this inquiry will be completed?

**Mr. Speaker:** Order, order. The hon. Member says that the matter is pending since 1949.

**Dr. Katju:** That is what I hear. As I said earlier, I shall immediately send a wire today, and let my hon. friend satisfy his curiosity.

**Shri Keshavalengar:** May we know the reasons why the Home Ministry is so slow and poor in the collection of information?

**Dr. Katju:** It is not the Home Ministry.

#### EXCISE DUTY ON TOBACCO IN ANDHRA

**\*2405. Shri Raghuramalah:** Will the Minister of Finance be pleased to state:

(a) the amount of excise duty on tobacco realised from the Andhra Districts during the last five years, year-wise; and

(b) what proportion it bears to the total excise duty realised in the country during each of these years?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) and (b). A statement giving the required information is placed on the Table of the House. [See Appendix IX, annexure No. 63.]